

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No.87**

Dated Guwahati, the 22<sup>nd</sup> November, 2012

**It is for information of all concerned that the Registrar (Judicial) will be available in his chamber from 10.30 a.m. to 11.30 a.m., in all working days, to receive complaints of malpractice, if any, against any officer/ staff of the High Court and he will also initiate the process for appropriate action.**

**By Order,**

*Sd/- H.K.Sarma*  
**REGISTRAR GENERAL**

Memo No.HC.III-33/2012/ 1001-18 /G, dated 22<sup>nd</sup> November, 2012